

**Before the Appellate Tribunal for Electricity  
O(Appellate Jurisdiction)**

**Appeal No. 59 of 2010**

**Dated: 8<sup>th</sup> March, 2010**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**NTPC**

**... Appellant (s)**

**Versus**

**Central Electricity Regulatory Commission & Ors.**

**... Respondent (s)**

Counsel for the Appellant(s): Mr. M.G. Ramachandran, Mr. Anand K.  
Ganesan & Ms. Swapna Seshadri

**ORDER**

**Admit.** Issue notice to the Respondents returnable on 06.04.2010. Dasti service is permitted.

It is pointed out that similar point has been raised in another Appeal No. 54 of 2010, which is posted on 06.04.2010.

Post the matter on **06.04.2010** along with Appeal No. 54 of 2010.

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**